

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):  
Advocate for  
Applicant(s) :

Respondent(s) :  
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00129/2015</u> <u>Date of Order : 29.01.2016</u></p> <p>Mr. Vijay Mehta, counsel for the applicant. Mr. K.S. Yadav, counsel for the respondents.</p> <p>Counsel for the applicant seeks permission to withdraw the OA. Permission granted.</p> <p>Accordingly the OA is dismissed.</p> <p><i>Praveen Mahajan</i> [Ms. Praveen Mahajan] Administrative Member</p> <p><i>K.B. Suresh</i> [Dr.K.B. Suresh] Judicial Member</p>

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